

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -2221
ANSWERED ON – 11/03/2026

TRANSGENDER PERSONS IN GOVERNMENT JOBS

2221 SMT. RAJATHI

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the measures taken by Government to promote gender diversity in different stages of recruitment process;
- (b) whether Government has issued specific guidelines, reservation quota to include transgender category in recruitment forms;
- (c) if so, the details thereof; and
- (d) the number of transgender persons in Government service since the National Legal Services Authority (NALSA) judgment, year-wise?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

(a) The Government has taken several measures to promote gender diversity and inclusion of transgender persons in public employment. Under the Transgender Persons (Protection of Rights) Act 2019, it is the obligation of the Establishment not to discriminate against any transgender person in any matter relating to employment including, but not limited to, recruitment, promotion and other related issues.

The Department has issued "Equal Opportunity Policy for Transgender Persons" to ensure inclusive, non-discriminatory work environments and to facilitate equitable access to employment opportunities, etc., for transgender persons.

(b) to (c) Yes, Madam. The Government has issued advisories for providing option of 'Transgender/ Third gender' along with options of male and female in various recruitment/application forms so that transgender persons may apply for Government posts without discrimination.

The matter of reservation is sub-judice in Hon'ble Supreme Court of India as of now.

(b) No data regarding employment of Transgender Persons is maintained by the Department.
